

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 05th May, 2026

No. 389 A: On being relieved of his present assignment, the services of Sri Gurudatt Shiromani, Civil Judge (Senior Division) I-cum-A.C.J.M. I, Supaul, is placed at the disposal of the State Government in the Department of General Administration, Patna for being placed at the disposal of the Cabinet Secretariat Department, Govt. of Bihar, Patna, for his appointment as Law Officer in Governor Secretariat, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- (Prajesh Kumar)
Registrar General I/C

Memo No..... / Dated, Patna theMay, 2026

Copy forwarded to the Principal District & Sessions Judge, Supaul, for information and direction to the Officer concerned to make over charge of his present office at Supaul immediately on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of Cabinet Secretariat Department, Govt. of Bihar, Patna as also the notification of Cabinet Secretariat Department, Govt. of Bihar, Patna, appointing him as Law Officer in Governor Secretariat, Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- (Prajesh Kumar)
Registrar General I/C

Memo No. 42038 - 42055 / Dated, Patna the 05th May, 2026

Copy forwarded to the The Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 7704 dated 04.05.2026 / Principal Secretary to His Excellency to the Governor of Bihar, Lok Bhawan, Patna/ Principal Secretary, Cabinet Secretariat Department, Government of Bihar, Patna / I/C Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / The Under Secretary to the Govt. of Bihar, P.C.F.C-3, Finance Department, Old Secretariat, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General I/C